

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4960

ANSWERED ON:25.04.2013

ALLOTMENT OF STALLS

Gawali Patil Smt. Bhavana Pundlikrao ;Lingam Shri P.

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have received any complaints for allotment of vending Licence to any contractor in violation of the Railway Catering Policy, 2010;

(b) if so, the details thereof and the reasons therefor;

(c) the number of stalls/trolleys in Northern Railway Zone by Indian Railways Catering and Tourism Corporation (IRCTC) belonging to reserved category of contractors like women/SC/ST /OBC and minority community whose contracts were terminated and possession taken over since November, 2009; and

(d) the steps taken by the Railways to rehabilitate and restore back stalls/trolleys to those contractors which were taken over by IRCTC?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a): No, Madam.

(b): Does not arise.

(c): No, Madam.

(d): Does not arise.